

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SANGHVI BEAUTY & TECHNOLOGIES PRIVATE LIMITED (UNDER CIRP) Operating /
dealing in all kinds and varieties of beauty, cosmetics and skincare products under
the Brand name 'MyGlamm' through various stores
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate debtor along with PAN/ CIN/ LLP No.	SANGHVI BEAUTY & TECHNOLOGIES PRIVATE LIMITED CIN: U72900PN2015PTC156163
2.	Address of the Registered office	Sanghvi House, 105/2, Shivaji Nagar Pune – 411005 Maharashtra.
3.	URL of website	https://www.myglamm.com/
4.	Details of place where majority of fixed assets are located	There are no operating fixed assets of Corporate Debtor except for inventory, brands etc.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	As per audited financial statements for FY 2023-24, the turnover from sale of products / services was INR 346.58 Crores
7.	Number of employees/ workmen	As on Insolvency Commencement Date, there are 14 employees on rolls of the company
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing: cirp-sanghviibtpl@beleyur.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The detailed Invitation for Expression of Interest (EOI) mentioning Eligibility Criteria can be sought by an email to cirp-sanghviibtpl@beleyur.in
10.	Last date for receipt of expression of interest	Friday, 26 th December 2025
11.	Date of issue of provisional list of prospective resolution applicants	Monday, 5 th January 2026
12.	Last date for submission of objections to provisional list	Saturday, 10 th January 2026
13.	Date of issue of final list of prospective resolution applicants	Tuesday, 20 th January 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Saturday, 24 th January 2026
15.	Last date for submission of resolution plans	Tuesday, 24 th February 2026
16.	Process email ID to submit EOI	cirp-sanghviibtpl@beleyur.in

17.	Details of Corporate Debtor's registration status as MSME	NA
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Date: 26-11-2025
Place: Mumbai

Sd/-

Aegis Resolution Services Private Limited
through authorized signatory Siddhant Agrawal
As Resolution Professional of Sanghvi Beauty & Technologies Private Limited
Registration No. IBBI/IPE-0118/IPA-1/2022-23/50041
Authorization for Assignment valid till 30th June 2026
Reg. Address: 106, 1st Floor, Kanakia Atrium 2,
Cross Road A, Behind Courtyard Marriott,
Chakala, Andheri East, Mumbai - 400093
Email: ip.siddhantagrawal@gmail.com, cirp-sanghviibtpl@beleyur.in

FORM G

CORRIGENDUM TO INVITATION FOR EXPRESSION OF INTEREST FOR SANGHVI BEAUTY & TECHNOLOGIES PRIVATE LIMITED OPERATING / DEALING IN ALL KINDS AND VARIETIES OF BEAUTY, COSMETICS AND SKINCARE PRODUCTS UNDER THE BRAND NAME 'MYGLAMM' THROUGH VARIOUS STORES

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with CIN No.	Sanghvi Beauty & Technologies Private Limited CIN: U72900PN2015PTC156163
2.	Address of the registered office	Sanghvi House,105/2, Shivaji Nagar Pune, Maharashtra – 411005.
3.	URL of website	https://www.myglamm.com/
4.	Details of place where majority of fixed assets are located	There are no operating fixed assets of Corporate Debtor except for inventory, brands etc. For further details write an email to cirp-sanghviibtpl@beleyur.in .
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	As per audited financial statements for FY 2023-24, the turnover from sale of products / services was INR 346.58 Crores.
7.	Number of employees/ workmen	As on Insolvency Commencement Date, there are 14 employees on rolls of the company.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, write an email to cirp-sanghviibtpl@beleyur.in .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The resolution applicants must be eligible under Section 29A of the Insolvency and Bankruptcy Code, 2016. For detailed EOI and eligibility criteria, please write an email to cirp-sanghviibtpl@beleyur.in .
10.	Last date for receipt of expression of interest	10 January 2026 (Previously, 26 December 2025)
11.	Date of issue of provisional list of prospective resolution applicants	20 January 2026 (Previously, 05 January 2026)
12.	Last date for submission of objections to provisional list	25 January 2026 (Previously, 10 January 2026)

13.	Date of issue of final list of prospective resolution applicants	04 February 2026 (Previously, 20 January 2026)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09 February 2026 (Previously, 25 January 2026)
15.	Last date for submission of resolution plans	11 March 2026 (Previously, 24 February 2026)
16.	Process email id to submit Expression of Interest	cirp-sanghvibtpl@beleyur.in

Date: 26 December 2025

Place: Mumbai

Sd/-

Aegis Resolution Services Private Limited

through authorised signatory Siddhant Agrawal

As Resolution Professional of Sanghvi Beauty & Technologies Private Limited

Registration No. IBBI/IPE-0118/IPA-1/2022-23/50041

Authorisation for Assignment valid till 30 June 2026

Address: 106, Kanakia Atrium 2, Cross Road 'A',

Chakala MIDC, Andheri East, Mumbai – 400 093

Email: cirp-sanghvibtpl@beleyur.in, ip.siddhantagrawal@gmail.com